

DIVISION BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1369(KB)2018  
IA(I.B.C)/863(KB)2020,  
IA(I.B.C)/754(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SYDARSHAN AGENCIES PRIVATE LIMITED VS LTS PLASTICS INDIA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For Punjab National Bank  
Mr. Rahul Parasrampuria, Adv.

Mr. Raja Satyajit Banerjee, Adv. : For Falta Special Economic Zone  
Ms. Krishnika Chatterjee, Adv.

Mr. Rishav Banerjee, Adv. : For Respondents  
Ms. Ranjana Seal, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **20/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**